

DIVISION BENCH

ITEM NO.122

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.299/2018, CA No.245/2019 IN CA No.25/2020
IN CP No. 336/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ANIL MEHTA V/S K.M. AUTOCRAFT PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shubham Agarwal, Adv. : *For the Petitioner & Applicant in CA No. 299/2018, CA No.245/2019 & Res. in CA No.25/2020*

None : *For the Respondent*

ORDER

Ld. Counsel representing the petitioner is present through VC.

- 1.** Ld. Counsel representing the petitioner states that the reply on behalf of the non-applicant/respondents have not been received. Let the pleadings be completed meanwhile.
- 2.** The matter is adjourned for further hearing on 22nd August, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

16th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*